

FOURTH REPORT OF COMMISSIONER FOR LINGUISTIC MINORITIES AND ALL-INDIA SERVICES (MEDICAL ATTENDANCE) AMENDMENT RULES

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table a copy each of the following papers:—

- (i) Fourth Report of the Commissioner for Linguistic Minorities under article 350B(2) of the Constitution. [Placed in Library. See No. LT-407/62].
- (ii) The All India Services (Medical Attendance) Amendment Rules, 1962, published in Notification No. G.S.R. 1094, dated the 25th August, 1962, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-404/62].

CENTRAL EXCISE (SIXTEENTH AMENDMENT) RULES, 1962, AND SCHEMES FOR THE RECONSTRUCTION OF THE UNITY BANK LIMITED, MADRAS

Shrimati Tarkeshwari Sinha: Sir, on behalf of Shri B. R. Bhagat, I beg to lay on the Table a copy each of the following papers:—

- (i) The Central Excise (Sixteenth Amendment) Rules, 1962, published in Notification No. G.S.R. 1101, dated the 25th August, 1962, under section 38 of the Central Excises and Salt Act, 1944. [Placed in Library. See No. LT-405/62].
- (ii) Scheme for the reconstruction of the Unity Bank Limited, Madras, and its amalgamation with the State Bank of India published in Notification No. S.O. 2614, dated the 25th August, 1962, under sub-section (11), of section 45 of the Banking Companies, Act, 1949. [Placed in Library. See No. LT-408/62].

LIST OF CONCERNS GRANTED CONCESSIONS UNDER SECTION 56A OF THE INCOME-TAX ACT, 1922

Shrimati Tarkeshwari Sinha: Sir, I beg to lay on the Table a list of concerns who have been granted concessions under section 56A of the Income-tax Act, 1922. [Placed in Library. See No. LT-409/62].

STATEMENTS SHOWING REPLIES TO THE RECOMMENDATIONS NOTED IN CHAPTER V OF FOURTEEN ACTION-TAKEN REPORTS OF THE ESTIMATES COMMITTEE

Shri Dasappa (Bangalore): Sir, I beg to lay on the Table the statements showing the replies to the recommendations noted in Chapter V of the following fourteen Action-Taken Reports of the Estimates Committee which were not furnished by Government in time for inclusion in the relevant reports.

Shri Hari Vishnu Kamath (Hoshangabad): May I seek a clarification, Sir, in this connection. I do not know what Shri Dasappa read, because he was not audible, but as it is printed here on the Order Paper, it is not easily intelligible. Here it is said: "Chapter V of fourteen Action Taken Reports". What is it? There is no full stop, no punctuation. What exactly is the matter?

Mr. Speaker: That he can see, now that it has been laid on the Table of the House.

Shri Hari Vishnu Kamath: We should know what has been laid on the Table.

Mr. Speaker: That would be difficult, if he were to tell what it contains and all that.

Shri Hari Vishnu Kamath: Not the contents, Sir. Will you kindly read the second line? It is wholly unintelligible. It says: "Chapter V of fourteen Action Taken Reports".

Mr. Speaker: What is this "fourteen"?

Shri Dasappa: Chapter V relates to the recommendations of the Estimates Committee for which no replies are

received from the ministries concerned.

Mr. Speaker: Is it fourteenth action taken? If it is in the plural, then it should be "actions".

Shri Hari Vishnu Kamath: Is it the Fourteenth Report?

Shri Dasappa: Action taken Reports are also submitted when we get the replies from the ministries concerned.

Shri Hari Vishnu Kamath: Please read the second line.

Mr. Speaker: I am drawing his attention to the words therein so far as grammar is concerned. Will he kindly look into it. Is it "fourteenth action" or "fourteen actions"?

Shri Dasappa: Every Action-taken Report has got Chapter V in it.

Shri Surendranath Dwivedy (Kendrapara): Is it "report" or "action"?

Shri Hari Vishnu Kamath: Is it "fourteenth report" or "fourteenth action"?

Shri Dasappa: These recommendations are contained in fourteen Action-taken Reports. There are a number of them. We have sent the various Action-taken Reports to the office. I need not repeat fourteen Action-taken Reports here.

Mr. Speaker: I understand now. They are "Action-taken Reports", and therefore, there ought to be a hyphen here.

Shri Hari Vishnu Kamath: Yes, it should be hyphenated.

Shri Dasappa: The statements are:

- (1) Statement showing the replies to the recommendations noted in Chapter V of the Thirty-fourth Report of the Estimates Committee (Second Lok Sabha).
- (2) Statement showing the replies to the recommendations noted in Chapter V of the Fifty-second Report of the Estimates Committee (Second Lok Sabha).
- (3) Statement showing the replies to the recommendations noted in Chapter V of the Fifty-third Report of the Estimates Committee (Second Lok Sabha).
- (4) Statement showing the replies to the recommendations noted in Chapter V of the Fifty-sixth Report of the Estimates Committee (Second Lok Sabha).
- (5) Statement showing the replies to the recommendations noted in Chapter V of the Sixty-first Report of the Estimates Committee (Second Lok Sabha).
- (6) Statement showing the replies to the recommendations noted in Chapter V of the Sixty-second Report of the Estimates Committee (Second Lok Sabha).
- (7) Statement showing the replies to the recommendations noted in Chapter V of the Sixty-fifth Report of the Estimates Committee (Second Lok Sabha).
- (8) Statement showing the replies to the recommendations noted in Chapter V of the Sixty-seventh Report of the Estimates Committee (Second Lok Sabha).
- (9) Statement showing the replies to the recommendations noted in Chapter V of the Sixty-eighth Report of the Estimates Committee (Second Lok Sabha).
- (10) Statement showing the replies to the recommendations noted in Chapter V of the Seventieth Report of the Estimates Committee (Second Lok Sabha).
- (11) Statement showing the replies to the recommendations noted in Chapter V of the Eighty-

[Shri Dasappa]

second Report of the Estimates
Committee (Second Lok
Sabha).

- (12) Statement showing the replies to the recommendations noted in Chapter V of the Hundred and Ninth Report of the Estimates Committee (Second Lok Sabha).
- (13) Statement showing the replies to the recommendations noted in Chapter V of the Hundred and Seventeenth Report of the Estimates Committees (Second Lok Sabha).
- (14) Statement showing the replies to the recommendations noted in Chapter V of the Hundred and Fifty-first Report of the Estimates Committee (Second Lok Sabha).

12.13 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the Minutes of the sittings (fourth to eighth) of the Committee on Private Members' Bills and Resolutions held during the Second Session.

12.13½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

Shri Mulchand Dube (Farrukhabad): Sir, I beg to lay on the Table the Minutes of the second sitting of the Committee on Absence of Members from the sittings of the House held during the Second Session.

12.14 hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Thirumala Rao (Kakinada): Sir, I beg to lay on the Table the Minutes of the first sitting of the Committee on Petitions held during the Second Session.

12.14 hrs.

DISCUSSION RE: FLOOD SITUATION—Contd.

Mr. Speaker: The House will now take up further discussion on the situation arising out of floods in Assam, Bihar and Uttar Pradesh as indicated in the statement laid on the Table of the House on the 27th August, 1962, raised by Shri Mani Ram Bagri on the 5th September, 1962. Out of 4 hours allotted for this discussion, 2 hours and 35 minutes have already been taken and 1 hour and 25 minutes remain.

श्री विभूति मिश्र (मोतिहारी): अध्यक्ष महोदय, मैं यह जानना चाहता हूँ कि मंत्री लोग कितना समय लेंगे। मैं यह भी कहना चाहता हूँ कि चूँकि बहुत से माननीय सदस्य बोलने वाले हैं, इसलिये कुछ समय बढ़ाया जाये।

श्री बागड़ी (हिसार): समय बढ़ाना चाहिये।

अध्यक्ष महोदय: माननीय सदस्य, श्री बागड़ी, तो अपना वक्त ले चुके हैं। अब उन को क्या दिलचस्पी है?

जहाँ तक समय बढ़ाने का सवाल है, समय पहले ही काफी लिया जा चुका है। अब तो हम आखिर पर हैं। डिस्कशन शुरू होने के बाद हम देखेंगे। लेकिन चूँकि बहुत से माननीय सदस्य बोलना चाहते हैं, इसलिये वे कुछ कम समय लें। बहुत सी बातें पहले ही कह दी गई हैं। वे अपनी